*CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI*
*Customs, Service Tax & Anti Dumping Branch*
*WEEKLY DISPATCH STATEMENT*
*FROM 31-08-2021 TO 03-09-2021*

| S. NO. | APPEAL NO . | FINAL ORDER NO. | DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS | DATE ON WHICH ORDER SENT FOR DISPATCH |
|---|---|---|---|---|
| 1 | ST/51590/2016 | 51777/2021 | 26/8/2021 | 31/8/2021 |
| 2 | ST/50384/2016 | 51779/2021 | 2/9/2021 | 3/9/2021 |
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| | | MISC ORDERS | | |
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| 1 | C/50334/2021 | 50073/2021 | 26/8/2021 | 31/8/2021 |
| 2 | C/166/2010 | 50074/2021 | 31/8/2021 | 31/8/2021 |
| 3 | C/168/2010 | 50075/2021 | 31/8/2021 | 31/8/2021 |
| 4 | C/50374/2021 | 50076/2021 | 2/9/2021 | 3/9/2021 |
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uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

6.9.21

DEPUTY REGISTRAR